

DIVISION BENCH
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/278(KB)2023
IA(COMPANIES.ACT)/21(KB)2024,
IA(COMPANIES.ACT)/43(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	GOLDAIR HANDLING S.A. VS LAS GOLDAIR HANDLING (BAGDOGRA) PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Petitioner
Mr. Jishnu Saha, Sr. Adv.]
Ms. Sonal Shah, Adv.]
Mr. Kushagra Shah, Adv.]
Ms. Monali Dutta, Adv.]

Mr. Sidharth Sharma, Adv.] For the Respondent Nos.1 and 2
Mr. Rishav Dutt, Adv.]
Mr. Arjun Asthana, Adv.]
Ms. Shalini Deb, Adv.]
Ms. Pratiksha Roy, Adv.]

Mr. Rajib Ray, Adv.] For the ICAI

ORDER

1. Learned Senior Counsel/Counsel for the parties present.
2. List this matter on **30th April, 2024 at 10.30 a.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**